

Ch. no. KMC DL19111191216113228

dt.16.12.19

KMC

Vehicle No. DL1PC 1203

S/v Shri Krishan

16.09.2020

Application received on Court email today.

Present: Sh. Arvind Dahiya, Ld. APP for the State.

This is an application for contesting the Challan received on Court email.

Ahlmad is directed to file a report whether aforesaid challan is filed in the Court or not.

Put up with challan on 13.10.2020. for consideration.

[RAKESH KUMAR-II]

MM-05(West)/THC/Delhi/16.09.2020